## COMMUNAL RI IS IN MAHARASHTRA

454. SHRI S. D. MISRA:

CHAUDHARY A. MOHAM-MAD:

SHRI NAWAL KISHORE: SHRI MAHAVIR TYAGI: SHRI ,'. A. KHAJA MOHI-DEE 1:

Will the PRIME MINISTER be pleased to stale

- (a) what has been the extent of loss of life and pro erty in the riots which occured in Bh wandi, Jalgaon and other places in Maharashtra; and the steps taken to i jmpensate the sufferers; and
- (b) what sters the Government of India have take I for checking the outbreak of any more communal riots in the State of M marashtra?

THE DEPITY MINISTER IN THE MINISTRY OF HOME AFFAIRS CSHRI C. S. RAMASWAMY): (a) According to information received from the Govt rnment of Maharashtra the number ot persons killed and injured was as f>Uows:—

	Killed	Injured
Bhiwandi .	122	515
Thana (excluding Bhiwandi)	17	97
Jalgaon	42	80

The loss of p operty at the various places was estimated at Rs. 1,63,84,731.

The State C overnment have provided relief and rehabilitation assistance to the riot victims in the form of free food, cash doles, gratuituous relief, subsidy for reconstruction of houses and for damage to power looms, loans for constructio i of nouses, loans for occupational rehabilitation etc.

(b) Action las been taken by the Central and tl e State Governments in the light of the recommendations of the National integration Council and the Commission of Inquiry into Communal Disturb inces. The problem was discussed by he Prime Minister with • Chief Minister of some States on May 23, 1970 and decisions were taken regarding a nurber of measures to be taken at tha administrative level. Emphasis was laid inter alia on punitive impositios in the areas affected

by communal rioting, special attention to communally sensitive areas in the country and the treatment of communal violence on a footing different from that of violence arising out of agitations, etc. The State Governments have been advised accordingly.

## GOVERNMENT OWNED HOTELS

455. SHRI B. K. KAUL :
SHRI GANESHI LAL
CHAUDHARY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) whether the Ashoka Hotel and other Government owned hotels have made any progress in profit making;
- (b) which of the hotels are still running at a loss; and

1055, and

(c) the steps being taken to see that these hotels do not incur losses in fu ture?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KA-RAN SINGH): (a) and (b) The Ashoka Hotel has been making profits since 1960 and expects to continue doing so for the year 1969-70 also.

The Janpath Group consists of the Janpath, Lodhi and\* Ranjit hotels. While the Janpath Unit has been making a profit, the group as a whole has suffered a loss. For the year 1969-70, however, the group expects to make a profit.

The Laxmi Vilas Palace Hotel at Udaipur is a small unit with 24 beds taken over by the India Tourism Development Corporation from the Department of Tourism alongwith other Travellers' Lodges on 1-1-1969. For the year 1969-70, this unit is likely to end uo with a small deficit of about Rs. 24,000.

(c) Concerted efforts are being made to improve the standard of service and profitability of the Public Sector Hotels. The major steps being taken in respect of the various units are:—

## 1. Ashoka Hotel:

The public areas, rooms and restaurants are being renovated according to a phased programme. The renovation